Sl. No	State/Union Territory	Number Of Operational AWTCs
31.	Daman and Diu	0
32.	D & N Haveli	0
33.	Delhi	5
34.	Lakshadweep	0
35.	Puducherry	0
	Total	496

^{*}Tamil Nadu does not have any AWTC since training is conducted through CDPO/Supervisors.

Note: States/UTs which do not have any AWTC, utilize the facilities of the neighboring States.

Inadequate delivery infrastructure of ICDS

2622. DR. CHANDAN MITRA: WILL the minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is true that despite huge expenditure, the delivery infrastructure of integrated Child Development Services (ICDS) Scheme is inept and inadequate;
 - (b) if so, the reasons therefor;
- (c) if not, the State/UT-wise details of anganwadi centres (AWCS) having necessary infrastructure including cooking/storage space, drinking water, utensils etc., and
- (d) the fresh steps taken by Government to strengthen the delivery infrastructure under ICDS?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH); (a) and (b) No, Sir

(c) and (d) Integrated Child Development Services (ICDS) scheme did not have provision for construction of AWC buildings under the scheme as this was

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envisaged to be provided by the community except for the North Eastern States for which financial support was being provided for construction of AWC buildings at a unit cost of Rs.1.75 lakh per AWC.

Details of AWCs running from own/ rented/ pucca buildings, as on 31.12.2012, as available is given below:-

		Kutcha	Pucca	Total
Total AWCs/ 1	mini-AWCs reporting	15.74%	84.26%	1203365
Own-	Govt. Own Building	0.04%	30.04%	30.08%
Rented	AWWs/AWHs House	0.84%	4.40%	5.24%
	Others	11.42%	16.23%	27.65%
Community	School	0.00%	22.33%	22.33%
	Panchayat	0.05%	3.89%	3,94%
	Others	2.48%	7.10%	9.58%
	Open Space	0.91%	0.27%	1.18%

State-wise details are given in the Statement-I (See below)

71.05% AWCs/ mini-AWCs have drinking water facilities and 50.28% AWCs/ mini-AWCs have toilet facilities out of 12.52 lakh reporting AWCs. Continuous efforts are made by the Ministry to improve/the drinking water and sanitation facilities at the AWCs through convergence with the Department of Drinking Water and Sanitation. State-wise details are given in the statement-II (See blow). As per the Central Monitoring Unit data, about 50% of the visited AWCs are having storage and cooking space and 70% of the AWCs visited had utensils.

In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges that had crept the ICDS over the years, Government approved the proposal for strengthening and Restructuring of ICDS Scheme with on over-all budget allocation of Rs. 1,23,580 crore during 12th Five Year Plan.

As part of Strengthening and Restructuring of ICDS Scheme, Government has interalia approved a provision of construction of 2 lakh Anganwadi Centre buildings 288 Written Answers to

@ Rs.4.5 lakh per unit during XII Plan period in a phased manner with cost sharing ratio of 75:25 between Centre and State other than the NER, where it will be at 90:10. Further, construction of AWC has been notified as an eligible activity under MNREGA. The construction of AWC building can be taken up in convergence with MNREGA. A Joint letter in this regard has been issued by MWCD and MoRD to all States/ UTs for planning and implementation by concerned Departments in the States/ UTs to ensure the construction of AWCs in convergence with MNREGA. States/ UTs have also been requested to leverage funds under various schemes like MPLADs, MLALADs, BRGF, PRI, RIDF, MSDP, IAP, MNREGA, Finance Commission, ACA, State Plan and other area development project for construction of AWC Buildings. For storage and kitchen, provision of upgradation has been made.

Prior to re-structuring of ICDS Scheme there was a provision for one time nonrecurring grant of Rs.5000/- per AWC for basic and necessary equipment/ furniture for AWC including weighing scale. Post re-structuring this has been revised as Rs.7000/-per AWC and Rs. 5000/- per Mini-AWC (once in 5 year) for the purpose of gas burner with connection, utensils, mat/carpet and other necessary equipments excluding weighing scale. The implementation of the programme is with the States/ UTs.

Statement-I
State-wise details of AWCs

SI.	No. State	N	o. of	Govt. I	Building	F	Rented		Co	mmunity						
		AW	Cs for	*												
		whi	ch data		A	WWs/A	WHs	Othe	r S	chool	Panch	ayat	Otl	ner	Open	Space
		is a	vailable			Hous	se									
			Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	86164	0.00%	19.37%	0.00%	0.00%	64.00%	0.00%	0.00%	16.63%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%
2.	Arunachal Pradesh	6028	0.00%	49.80%	50.20%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%
3.	Assam	58629	0.00%	59.27%	0.00%	1.32%	0.00%	0.00%	0.00%	34.90%	0.00%	0.09%	4.42%	0.00%	0.00%	0.00%
1.	Bihar	80211	0.00%	6.02%	0.00%	0.00%	93.98%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%
5.	Chhattisgarh	42373	0.00%	43.51%	0.00%	0.00%	0.00%	44.38%	0.00%	0.00%	0.00%	0.00%	0.00%	12.11%	0.00%	0.00%

															<u></u>
. 2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
i. Goa	1262	0.00%	0.00%	0.00%	0.00%	0.00%	83.20%	0.00%	7.53%	0.00%	1.35%	0.00%	7.92%	0.00%	0.00%
'. Gujarat	50333	0.00%	57.97%	0.00%	5.26%	0.00%	26.35%	0.00%	1.31%	0.00%	1.59%h	0.00%	7.15%	0.00%	0.38%
. Haryana	24989	0.00%	12.59%	0.00%	0.00%	0.00%	26.39%	0.00%	11.48%	0.00%	19.59%	0.00%	29.95%	0.00%	0.00%
. Himachal	18342	0.00%	4.45%	2.40%	0.59%	15.35%	^38.56%	0.00%	9.22%	0.00%	3.78%i	1.41%	624.24%	0.00%	0.00%
Pradesh O. Jammu and	0														
Kashmir															
1. Jharkhand	37655	0.00%	21.48%	0.00%	74.35%	0.00%	0.00%	0.00%	3.06%	0.00%	0.00%	0.00%	1.11%	0.00%	0.00%
2. Karnataka	49125	0.00%	64.02%	0.00%	0.00%	0.00%	12.30%	0.00%	6.57%	0.00%	3.67%	0.00%	5.91%	7.53%	0.00%
3. Kerala	33110	0.00%	58.96%	0.00%	36.12%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	4.93%	0.00%	0.00%
4. Madhya	90999	0.00%	23.04%	0.00%	0.00%	0.00%	41.09%	0.00%	17.97%	0.00%	0.00%	0.00%	17.90%	0.00%	0.00%
Pradesh															
5. Maharashtra	84854	0.00%	53.08%	0.00%	0.00%	0.00%	18.58%	0.00%	15.22%	0.00%	0.00%	0.00%	9.52%	0.00%	3.59%
6. Manipur	9794	0.00%	35.98%	28.28%	28.41%	0.00%	0.00%	0.00%	0.32%	0.03%	0.20%	5.25%	1.53%	0.00%	0.00%

17. Meghalaya	3290	0.00%	49.09%	' 0.00%	0.24%	0.00%	0.00%	0.00%	30.36%	0.00%	10.40%	1.55%	8.36%	0.00%	0.00%
18. Mizoram	376	22.34%	77.66%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%
19. Nagaland	3457	0.06%	68.56%	0.00%	0.00%	0.00%	15.74%	0.00%	0.00%	15.65%	0.00%	0.00%	0.00%	0.00%	0.00%
20. Odisha	70849	0.00%	24.73%	4.71%	3.19%	1.77%	12.18%	0.00%	25.76%	0.00%	10.16%	2.03%	15.47%	0.00%	0.00%
21. Punjab	26656	0.00%	2.10%	0.00%	0.99%	0.00%	11.30%	0.00%	29.40%	0.00%	24.14%	0.00%	32.06%	0.00%	0.00%
22. Rajasthan	60689	0.00%	33.22%	0.55%	2.30%	2.98%	31.42%	0.00%	20.57%	0.00%	1.43%	0.00%	7.44%	0.00%	0.09%
23. Sikkim	748	0.00%	100.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%
24. Tamil Nadu	54439	0.00%	61.15%	0.00%	0.00%	0.00%	28.13%	0.00%	0.00%	0.00%	0.00%	0.00%	10.72%	0.00%	0.00%
25. Tripura	9906	3.15%	96.85%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%
26. Uttar Pradesh	187730	0.00%	8.56%	0.00%	0.03%	0.00%	12.38%	0.00%	65.05%	0.00%	11.70%	0.00%	2.28%	0.00%	0.00%
27. Uttarakhand	9182	0.00%	12.07%	0.00%	28.94%	0.00%	0.00%	0.00%	35.47%	0.00%	15.38%	0.00%	8.15%	0.00%	0.00%
28. West Bengal	89247	0.00%	20.17%	0.00%	0.00%	1.12%	8.96%	0.00%	33.61%	0.00%	0.00%	28.01%	0.00%	8.12%	0.00%
29. A and N Island	ls 674	11.42%	14.99%	10.68%	13.65%	0.30%	21.96%	0.00%	0.00%	4.01%	23.00%	0.00%	0.00%	0.00%	0.00%
30. Chandigarh	420	0.00%	21.43%	0.00%	8.33%	0.00%	69.05%	0.00%	0.00%	0.00%	0.95%	0.00%	0.24%	0.00%	0.00%

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1 2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
31. Delhi*	10577	0.00%	0.27%	0.00%	0.00%	0.00%	99.41%	0.00%	0.01%	0.00%	0.06%	0.00%	0.25%	0.00%	0.009
32. Dadra and N	260	0.00%	49.62%	49.62%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.77%	0.00%	0.00%	0.00%	0.009
Haveli															
33. Daman & Diu	102	0.00%	74.51%	0.00%	16.67%	0.00%	0.00%	0.00%	0.00%	0.00%	3.92%	0.00%	4.90%	0.00%	0.009
34. Lakshadweep	107	0.00%	17.76%	0.00%	0.00%	0.00%	82.24%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.00%	0.009
35. Puducherry	788	0.00%	32.61%	0.00%	0.00%	0.00%	52.92%	0.00%	0.00%	0.00%	14.47%	0.00%	0.00%	0.00%	0.009
Total	1203365	0.04%	30.04%	0.84%	4.40%	11.42%	16.23%	0.00%	22.33%	0.05%	3.89%	2.48%	7.10%	0.91%	0.279

^{*}In Delhi 10577 AWCs have been reported to be running from rented places which has been shown in other places under rented building.

Statement-II Details of Anganwadi Centres having drinking water and toilet facilities as on 31.12.2012

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SI. No.	State 1	No. of AWCs for which data is available	Drinking Water	% AWCs Drinking Water	Toilet	% AWCs have Toilet facility
1	2	3	4	5	6	6
1.	Andhra Pradesh	85717	36365	42.42%	77145	90.00%
2.	Arunachal Prade	sh 6028	3002	49.80%	3200	53.09%
3.	Assam	58699	39085	66.59%	29356	50.01%
4.	Bihar	80211	18817	23.46%	8051	10.04%
5.	Chhattisgarh	47363	13757	29.05%	11744	24.80%
6.	Goa	1262	1258	99.68%	915	72.50%
7.	Gujarat	50225	50225	100.00%	31904	63.52%
8.	Haryana	25245	25245	100.00%	12622	50.00%
9.	Himachal Pradesl	h 18571	16222	87.35%	14077	75.80%
10	. Jammu & Kashm	ir 28438	13029	45.82%	13029	45.82%
11	. Jharkhand	38432	25407	66.11%	11689	30.41%
12	.Karnataka	63376	60284	95.12%	26800	42.29%
13	. Kerala	33110	21850	65.99%	20877	63.05%
14	. Madhya Pradesh	78929	52700	66.77%	35090	44.46%
15	. Maharashtra	95170	59335	62.35%	58553	61.52%
16	. Manipur	9794	685	6.99%	2730	27.87%
17	. Meghalaya	5156	2584	50.12%	1962	38.05%
18	. Mizoram	1688	50	2.96%	1688	100.00%

NA: Not Available.

^{*} Government of NCT of Delhi informed that all AWCs are running in rented AWCs and drinking water and toilet facilities are provided by owner and available at all AWCs. In meghalaya solar light at AWCs.